

**O.I.H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2996  
TO BE ANSWERED ON DECEMBER 21, 2023  
PRADHAN MANTRI AWAS YOJANA**

**2996. SHRI RAHUL KASWAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether it is a fact that the Government has launched the Pradhan Mantri Awas Yojana to provide housing to homeless families;**
- (b) if so, the details of the target set, the number of the families surveyed and the number of houses provided to the homeless families in the country during the last three years, State/UT-wise;**
- (c) whether it is also a fact that many families are deprived of getting houses due to the loopholes in survey conducted for the homeless families under the Pradhan Mantri Awas Yojana;**
- (d) whether the Government proposes to provide houses to all these families by setting targets for every year in future; and**
- (e) if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (e) The Ministry of Housing and Urban Affairs, under the vision of “Housing for All” implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 to provide pucca house to the**

**eligible urban families across the country including homeless people. The scheme is implemented through four verticals i.e., Beneficiary-led individual house construction/ enhancements (BLC), Affordable Housing in Partnership (AHP), “In-Situ” Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).**

**PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Identification of eligible beneficiaries and implementation of projects under PMAY-U is the responsibility of State/UT Governments concerned. As per scheme guidelines of PMAY-U, States/UTs undertook demand survey for identification of eligible beneficiaries including homeless people based on the criteria stipulated in the scheme guidelines. The demand as validated in 2017-18 stood at 112.24 lakh but demand being dynamic in nature, more families became eligible for PMAY-U benefits. Based on the demand assessed, States/UTs formulate project proposals and get them approved by State Level Sanctioning & Monitoring Committee (SLSMC) constituted under the chairmanship of Chief Secretary of the State/ UT concerned. After approval from the concerned SLSMC, States/ UTs submit the proposals to this Ministry for approval of Central assistance by the Central Sanctioning and Monitoring Committee (CSMC). Based on the project proposals submitted by States/ UTs as on 04.12.2023, 118.63 lakh houses have been sanctioned under PMAY-U, out of which 113.43 lakh have been grounded for construction; of which 78.27 lakh have been completed/delivered to beneficiaries. State/UT-wise details of houses sanctioned, grounded for construction and completed/delivered under the scheme during the last three years (2020-2023) are at Annexure.**

**The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.**

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**State/UT wise details of houses sanctioned, grounded for construction and completed/delivered for beneficiaries during last three years under PMAY-U**

| Sl. No.                            |                   | Name of the State/ UT | Houses Sanctioned | Houses Grounded* | Houses Completed* |
|------------------------------------|-------------------|-----------------------|-------------------|------------------|-------------------|
| 1                                  | States            | Andhra Pradesh        | 11,03,458         | 11,72,022        | 4,19,205          |
| 2                                  |                   | Bihar                 | 52,760            | 1,61,613         | 59,314            |
| 3                                  |                   | Chhattisgarh          | 1,27,822          | 69,155           | 97,912            |
| 4                                  |                   | Goa                   | 2,215             | 2,218            | 2,217             |
| 5                                  |                   | Gujarat               | 4,68,497          | 4,12,466         | 4,93,000          |
| 6                                  |                   | Haryana               | 25,454            | 42,604           | 39,412            |
| 7                                  |                   | Himachal Pradesh      | 5,938             | 5,805            | 5,889             |
| 8                                  |                   | Jharkhand             | 78,731            | 73,344           | 50,618            |
| 9                                  |                   | Karnataka             | 1,21,453          | 1,91,027         | 1,35,851          |
| 10                                 |                   | Kerala                | 62,067            | 42,974           | 45,416            |
| 11                                 |                   | Madhya Pradesh        | 3,15,395          | 3,13,019         | 3,46,466          |
| 12                                 |                   | Maharashtra           | 6,00,559          | 6,37,752         | 5,25,545          |
| 13                                 |                   | Odisha                | 74,124            | 72,625           | 63,993            |
| 14                                 |                   | Punjab                | 49,796            | 61,045           | 49,757            |
| 15                                 |                   | Rajasthan             | 1,67,293          | 1,32,219         | 1,03,538          |
| 16                                 |                   | Tamil Nadu            | 1,96,998          | 90,417           | 2,56,328          |
| 17                                 |                   | Telangana             | 74,210            | 64,947           | 1,25,283          |
| 18                                 |                   | Uttar Pradesh         | 4,82,995          | 5,47,502         | 7,84,763          |
| 19                                 |                   | Uttarakhand           | 34,858            | 30,656           | 15,172            |
| 20                                 |                   | West Bengal           | 2,95,623          | 2,63,121         | 1,75,923          |
| <b>Sub- total (States) :-</b>      |                   |                       | <b>43,40,246</b>  | <b>43,86,531</b> | <b>37,95,602</b>  |
| 21                                 | North East States | Arunachal Pradesh     | 2,538             | 2,532            | 4,219             |
| 22                                 |                   | Assam                 | 62,735            | 96,842           | 62,366            |
| 23                                 |                   | Manipur               | 17,534            | 16,394           | 7,700             |
| 24                                 |                   | Meghalaya             | 65                | 2,941            | 752               |
| 25                                 |                   | Mizoram               | 10,682            | 28,358           | 3,938             |
| 26                                 |                   | Nagaland              | 3,867             | 14,159           | 10,861            |
| 27                                 |                   | Sikkim                | 160               | 178              | 160               |
| 28                                 |                   | Tripura               | 25,919            | 28,058           | 21,608            |
| <b>Sub- total (N.E. States) :-</b> |                   |                       | <b>1,23,500</b>   | <b>1,89,462</b>  | <b>1,11,604</b>   |
| 29                                 | Union Territories | A&N Island            | 350               | 567              | 27                |
| 30                                 |                   | Chandigarh            | 677               | 675              | 675               |
| 31                                 |                   | DNH & DD              | 4,358             | 4,713            | 5,328             |
| 32                                 |                   | Delhi                 | 10,747            | 10,747           | 10,747            |
| 33                                 |                   | J&K                   | 13,011            | 22,580           | 12,824            |
| 34                                 |                   | Ladakh                | 48                | 263              | 334               |
| 35                                 |                   | Lakshadweep           | -                 | -                | -                 |
| 36                                 |                   | Puducherry            | 4,446             | 4,369            | 5,292             |
| <b>Sub- total (UTs) :-</b>         |                   |                       | <b>33,637</b>     | <b>43,914</b>    | <b>35,227</b>     |
| <b>Grand Total :-</b>              |                   |                       | <b>44,97,383</b>  | <b>46,19,907</b> | <b>39,42,433</b>  |

\*Includes houses grounded/completed during the period which were sanctioned in preceding years.